

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/01698/2018

DATED THIS THE 29<sup>TH</sup> DAY OF AUGUST, 2019

**HON'BLE DR.K.B.SURESH, MEMBER (J)**

**HON'BLE SHRI C.V. SANKAR, MEMBER (A)**

D. Kumar Das,  
S/o Bhim Das,  
Aged about 64 years,  
Retd. Instrumentalist – Tanpura Artiste ('A' Grade),  
Prasar Bharati (Broadcasting Corporation of India),  
All India Radio,  
Dharwad 580 008  
R/at: No. B-501,  
'Sanathana Chamanthi Apartment',  
Opp. Sai Garden Villas,  
Kadugodi, Seegehalli,  
Bengaluru 560 067 ..... Applicant  
(By Advocates Shri K.R. Bhavani Shankar & Co., and Shri K.B. Muralidhar)

Vs.

1. Union of India by its  
Secretary to Government,  
Ministry of Information and  
Broadcasting Department,  
'A' Wing, Shastri Bhavan,  
New Delhi 110 001
2. The Director General,  
Prasar Bharati (Broadcasting Corporation of India),

All India Radio,  
Akashavani Bhavan,  
Parliament Street,  
New Delhi 110 001

3. The Station Director,  
Prasar Bharati (Broadcasting Corporation of India),  
All India Radio,  
Dharwad 580 008

....Respondents

(By Shri V.N. Holla, Counsel for the Respondents)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

The matter relates to multi grade pay which had apparently been granted to others also. Shri V.N. Holla, learned counsel for the respondents, very graciously submits that if a direction is given they can consider that aspect also. Therefore, there will be a mandate to the respondents to consider all these matters and pass an appropriate speaking order in the light of the orders passed. It is to be remembered by the concerned authority that if it had been granted to equivalently situated persons it cannot be denied to the applicant also. However, we direct them to dispose off the matter within the next one month without looking into the matter of delay. But then, if they are granting it, the financial benefit will date back from the date of the OA onwards only.

2. The OA is allowed to this limited extent. No order as to costs.

(C.V. SANKAR)

(DR.K.B.SURESH)

MEMBER (A)

MEMBER (J)

/ksk/

**Annexures referred to by the applicant in OA No. 170/01698/2018**

Annexure A1: Copy of the memo dated 26.03.1996

Annexure A2: Copy of the judgment dated 20.04.2005 in OA No. 862/2004

Annexure A3: Copy of the office order dated 09.07.2007

Annexure A4: Copy of the judgment dated 22.02.2006 in OA No. 865/2005

Annexure A5: Copy of the judgment dated 08.06.2010 in OA No. 203/2008

Annexure A6: Copy of the letter dated 24.08.2010

Annexure A7: Copy of the order dated 23.08.2012

Annexure A8: Copy of the letter dated 17.09.2012

Annexure A9: Copy of the representation dated 11.09.2017

Annexure A10: Copy of the letter dated 04.10.2017

Annexure A11: Copy of the order dated 17.10.2017

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